

and fog. Airline pilots are subjected to special checks to ensure their proficiency in monsoon conditions.

- **Prevention of bird strike incidents:** Continuous efforts are being made in association with airport authorities and local civic authorities to take effective measures to reduce bird strike menace.
- **Action against defaulters:** Whenever it is found that there is gross violation of the laid down norms or compromise of safety, strict action is taken against the defaulters.

Sale proceeds of components of Air India

2701. SHRI KUMAR KETKAR: Will the Minister of CIVIL AVIATION be pleased to state what is the list of significant (more than 5 per cent value of the total) components of property, plant and equipment of Air India, which were sold during financial year 2014-15 to 2018-19 along with its fair value and sale proceeds?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): Air India has monetized 30 properties with a value of ₹ 611.16 Crore during Financial Year 2014-15 to 2018-19. Out of this, Air India has realized an amount of ₹534.65 crore till date through sale of its non-core assets in various cities in India and abroad. The details of properties sold in the last 5 years are given in the Statement (*See below*).

Further, four Boeing 787-8 aircraft were sold on sale and lease back basis during FY 2014-15 at sale value of USD 468 million and two B 777-200LR aircraft were sold to M/s Etihad at sale Value of USD 134.6 million during FY 2014-15.

Statement

Details of reals estate assets sold along with price in the last five years

Sl. No.	Details of Property/ Unit	Sale Value (₹ in crore)	Remarks
1	2	3	4
1.	12 properties having 33 Unit	41032	Sale completed upto Sept., 2018 and money received.

1	2	3	4
2.	One Property at Jupiter Apartment 03 flats, Mumbai	24.33	Money received from CAG on 8/3/2019.
3.	17 properties having 50 units	176.51	Bids received during Oct., Nov., Dec, 2018 and Feb., 2019. Approved by Board. Acceptance letters for 47 units issued. ₹ 100.00 crore received up to date against part sale value

Non-operational airports of AAI

2702. SHRI RANJIB BISWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a number of airports of Airports Authority of India (AAI) are non-operational in the country, if so, the details thereof, as on date, State-wise;

(b) whether Government has suffered losses on account of maintenance of such non-operational airports during each of the last three years and the current year, if so, the details thereof;

(c) the time by when such non-operational airports are likely to be operational; and

(d) the remedial measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The State-wise list of AAI owned non-operational airports/civil enclaves in the country is given in the Statement-I (*See* below).

(b) Yes, Sir. The AAI has suffered losses on account of maintenance of such non-operational airports during each of the last three years and the current year. The details are given in the Statement-II (*See* below). As there is no revenue in these airports and minimum expense is incurred to maintain the airports which results in loss.

(c) and (d) Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-Ude Desh Ka Aam Nagrik (UDAN) in 2016 for promotion of Regional Connectivity by way of revival of un-served and under-served airports/airstrips, helipads of the State